# [10 December, 1999] RAJYA SABHA

- (क) 1998-99 के वर्ष के लिए नेशनल इंस्टीटयूट और इम्यूनोलॉजी, नई दिल्ली का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।
- (ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण। [पुस्तकालय में रखी गई। देखिये संख्या एल.टी. 797/99]

#### MoU (1999-2000) between the Government of India

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs and Public Distribution, Department of Public Distribution) and central Warehousing Corporation for the year 1999-2000. [Placed in Library. See No. LT-601/99]

## Report of comptroller and Auditor General of India for 31st March, 1998

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) : Sir, I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (no. 3 of 1999) - union Government (Civil) Performance Appraisals. [Placed in Library. See No. LT-648/99]

#### **MESSAGES FROM THE LOK SABHA**

- (I) The Special Protection Group (Amendment) Bill, 1999
- (II) The Appropriation (No.4) Bill, 1999

SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

## **(I)**

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to